

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARCHON ENGICON LIMITED Date of Commencement of Liquidation: 20-02-2023; List of Stakeholders as on Date: 21-04-2023; Name of IP: Mr. Sunil Kumar Kabra; Process Number: 1; Last 5 digit of registration number: 11662

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		466676		466676				NA
3	Secured financial creditors	6	10417959476	6	10378472909		39486567		Annexure 3
4	Unsecured financial creditors	2	267499826	2	239548079		27951747		Annexure 4
5	Operational creditors (Workmen)	114	1295540	108	1283305		12235		Annexure 5
6	Operational creditors (Employees)	71	16353226	58	13321587		3031639		Annexure 6
7	Operational creditors (Government Dues)	6	4090719771	6	3567331978		527317442		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	491476774	15	473452443		18024331		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		214	15285771289	195	14673876977	0	615823961	0	